

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**APPEAL NO. 110 OF 2016 &
IA Nos. 260 & 261 of 2016**

Dated: 17th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**GMR Kamalanga Energy Ltd. & Anr. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee

Counsel for the Respondent(s) : Mr. G. Umapathy
Ms. R. Mekhala for R.2

ORDER

Issue notice on the appeal as well as on the I.A. No. 260 of 2016 returnable on 01.06.2016. Dasti, in addition, is permitted.

List the matter on **01.06.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**